

2ITEM NO.1K
[For Judgment]

COURT NO.3

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.834/2007
Arising from
Petition(s) for Special Leave to Appeal (Crl) No(s).5104/2006

KULWANT SINGH @ KULBANSI SINGH

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

Date: 21/06/2007 This Petition was called on for Judgment today.

For Appellant(s) Mr. Anil Kumar Shrivastava, Adv. (A.C.)

For Respondent(s) Mr. Gopal Singh, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice D.K. Jain.
Leave granted.
The appeal is dismissed in terms of the signed reportable Judgment.

(Subhash Chander)
Court Master

(Phoolan Wati Arora)
Court Master

[Signed reportable Judgment is placed on the file]